NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

IA 479/2024 in C.P. (IB)/789(MB)2022

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES: **TATA CAPITAL FINANCIAL SERVICES LIMITED V/s SANTOSHI BARRIER FILM INDIA PRIVATELIMITED**

Section 66(1) & 7 of the Insolvency and Bankruptcy Code, 2016 &
Application under any other provisions- IBC

ORDER

IA 479/2024 in C.P. (IB)/789(MB)2022

1) Mr. Kunal Kanungo, Ld. Counsel for the Applicant and Mr. Aniruth Purusothaman, Ld. Counsel for the Respondents are present.

2) Ld. Cousnel for the Respondents submits that inspection has been concluded. Ld. Counsel for the Resolution Professional seeks some time to place on record inspection Report. Time is allowed.

3) Stand over to 29.07.2024, for further consideration and hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare